

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.09**  
**I.A. Nos.398, 767 & 768/2023 in**  
**C.P. (IB).No.36/BB/2022**

**IN THE MATTER OF:**

Shri Arihant Credit Souhard Sahakari Ltd. ... Petitioner  
Vs.  
M/s. Soubhagya Laxmi Sugars Ltd. ... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 12.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Shri C. K. Nandakumar (Sr. Counsel) with  
Ms. Maithreyi Bhat

**ORDER**

**I.A. No.398 of 2023:**

1. Heard the Ld. Senior Counsel for the RP.
2. **Order Reserved.**

-Sd-  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

Anishma

-Sd-  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**